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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 77-A/2016 with TP No. 77/397-398/NCLT/AHM/2016 (New) CA No. 257/2014 with CP No. 39/397-398/CLB/MB/2014 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>04.05.2017</u>

Name of the Company:

Tarjit Singh Batth & Ors.

V/s.

Bhuj Developers Pvt. Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. KUNIAL DALAL

PC

Pelsis me

12 A Dane

2. Aayog doshi

Advocate

Respondent

Aayog

ORDER

Learned PCS Mr. Kunjal Dalal present for Petitioners. Learned Advocate Mr. Aayog Doshi present for Respondents.

At request of Learned Counsel for Respondents to file documents to show that shares were transferred from Respondent no 1 to other Respondents on 17.12.2013.

List the matter on 12.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 4th day of May, 2017.